

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 101 of 2012

Dated : 1st March, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Punjab Bio-Mass Pvt. Ltd. ... Appellant(s)

Versus

**Punjab State Electricity Regulatory Commission
& Ors. ...Respondent(s)**

**Counsel for the Appellant(s): Mr. CICCUC Mukhopadhaya, Sr. Adv.
Mr. Ayush Agrawal**

**Counsel for the Respondent(s): Mr. Buddu A. Ranganadhan and
Ms. Richa Bharadawaja for R-1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for PSPCL
Ms. R.S. Sharma for R.2**

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter for making reply submissions on

05.04.2013

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs